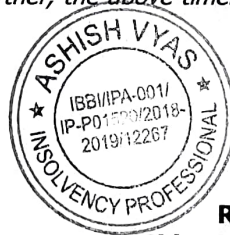


**FORM-G (Extended)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**SHIRPUR GOLD REFINERY LIMITED OPERATING IN METAL REFINERY INDUSTRY AT SHIRPUR,**  
**DISTRICT DHULE, MAHARASHTRA - 425405**  
*(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**RELEVANT PARTICULARS**

|     |                                                                                                                                                                                        |                                                                                |
|-----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN/ CIN/ LLP No.                                                                                                                              | SHIRPUR GOLD REFINERY LIMITED<br>CIN: L51900MH1984PLC034501<br>PAN: AAACA4896K |
| 2.  | Address of the registered office                                                                                                                                                       | Refinery Site Shirpur, District Dhule, Dhulia, Maharashtra, India, 425405      |
| 3.  | URL of website                                                                                                                                                                         | <a href="http://www.shirpurgold.com">www.shirpurgold.com</a>                   |
| 4.  | Details of place where majority of fixed assets are located                                                                                                                            | Refinery Site Shirpur, District Dhule, Dhulia, Maharashtra, India, 425405      |
| 5.  | Installed capacity of main products/ services                                                                                                                                          | Annual capacity of 217 MT of Gold and Silver                                   |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                                                                              | Total Revenue as per audited financials for FY 2023-24: NIL                    |
| 7.  | Number of employees/ workmen                                                                                                                                                           | 0                                                                              |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Send an email at <a href="mailto:cirp.sgrl@dimax.in">cirp.sgrl@dimax.in</a>    |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:                                                                                              | Send an email at <a href="mailto:cirp.sgrl@dimax.in">cirp.sgrl@dimax.in</a>    |
| 10. | Last date for receipt of expression of interest                                                                                                                                        | 02-05-2025*                                                                    |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                                                                 | 12-05-2025*                                                                    |
| 12. | Last date for submission of objections to provisional list                                                                                                                             | 17-05-2025*                                                                    |
| 13. | Date of issue of final list of prospective resolution applicants                                                                                                                       | 27-05-2025*                                                                    |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants                                                       | 17-05-2025*                                                                    |
| 15. | Last date for submission of resolution plans                                                                                                                                           | 16-06-2025*                                                                    |
| 16. | Process email id to submit EOI                                                                                                                                                         | <a href="mailto:cirp.sgrl@dimax.in">cirp.sgrl@dimax.in</a>                     |
| 17. | Details of the corporate debtor's registration status as MSME                                                                                                                          | Date of Registration: 17-06-2024<br>Registration No.: UDYAM-MH-19-0294989      |

*\*Note: The extended timelines have been approved by the CoC. Further, the above timelines are subject to grant of CIRP extension by Adjudicating Authority.*



*Ashish Vyas*

**Ashish Vyas**  
**Resolution Professional**  
**Shirpur Gold Refinery Limited**

IP Reg. No.: IBBI/MPA-001/IP-P-01520/2018-2019/12267

AFA Validity: 31-12-2025

Reg. Add: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East),  
Mumbai Suburban, Maharashtra- 400101

Date: 24-04-2025

Place: Mumbai